THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

				100
No.	.HCM	.111/166	/2019-Judl.	/

Dated Shillong, the 13th December 2019

In partial modification of the constitution of Benches as ordered on 15.11.2019, as also dated 05.12.2019 and 11.12.2019, the constitution of Single Benches for Friday, 13th December 2019 and Saturday, 14th December 2019 is proposed as under subject to kind consideration of your Lordship.

	Friday, 13th December 2019							
>	SINGLE BENCH							
SI. NO	NAME OF HON'BLE JUDGES	JURISDICTION	TIME					
1.	Hon'ble Mr. Justice H.S. Thangkhiew [COURT ROOM NO. 2]	 Save and except for disabled matters, Motion, Admission, Orders and Hearing of: Civil Revision Petitions; First Appeals; Second Appeals; Review Petitions and v. Transfer Petitions. Admission, Orders and Hearing of: Civil Writ Petitions of the years 2016, 2017 and 2018. 	After rising of the First Division Bench.					

	Saturday, 14th December 2019							
SINGLE BENCHES								
SI. NO	NAME OF HON'BLE JUDGES	JURISDICTION	TIME					
1.	Hon'ble the Chief Justice [COURT ROOM NO. 1]	1. Motion, Admission, Orders and Hearing of: i. Petitions filed under Arbitration & Conciliation Act, 1996; ii. Civil Contempt Cases and iii. Company Petitions. 2. Motion of: i. Civil Writ Petitions; ii. Bail Applications; iii. Criminal Petitions; iv. Criminal Revision Petitions; v. Criminal Appeals; vi. Criminal Misc. Cases and vii. MACT Appeals.	Second halfrom 02:00 PM or immediately after the Division Bench is over.					

2.	Hon'ble Mr. Justice H.S. Thangkhiew [COURT ROOM NO. 2]	 Admission, Orders and Hearing of: Civil Writ Petitions upto the year 2015 (except for partheard matters of Court No. 2). All Single Judge matters which are not specified before the other Single Judges. Save and except for disabled matters, Motion, Admission, Orders and Hearing of: Civil Revision Petitions; First Appeals; 	·
		 iii. Second Appeals; iv. Review Petitions and v. Transfer Petitions. 2. Admission, Orders and Hearing of: i. Civil Writ Petitions of the years 2016, 2017 and 2018. 	
3.	Hon'ble Mr. Justice W. Diengdoh [COURT ROOM NO. 3]	Save and except for disabled matters, Admission, Orders and Hearing of: i. Bail Applications; ii. Criminal Petitions; iii. Criminal Revision Petitions; iv. Criminal Appeals; v. Criminal Misc. Cases; vi. MACT Appeals and vii. Civil Writ Petitions cognizable by Single Judge from the year 2019 (except for part-heard matters of Court No. 2).	Second half from 02:00 PM or immediately after the Division Bench is over.

Take note that the **DIVISION BENCH** comprising **Hon'ble the Chief Justice** and **Hon'ble Mr. Justice W. Diengdoh** shall sit as per usual roster. Further, the cases listed in the Advance Causelist dated **14.12.2019** before the respective Courts, in terms of the roster dated **05.12.2019**, stands unaffected.

By order,

Memo No. HCM.III/166/2019-Judl./_16A

JOINT REGISTRAR (JUDL.)
Dated Shillong, the 13th December 2019

Copy for information to: -

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
- 4. The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
- 5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
- 6. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
- 7. The President/ Secretary, High Court Bar Association, Shillong.



 8. All Court Masters concerned for information.
 The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.

- 10. Notice Board.
- 11. Office File.

JOINT REGISTRAR (JUDL.)